NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH

CORAM: **SHRI SHYAM BABU GAUTAM** **TMT. T.KRISHNA VALLI**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CONTEMPT PETITION (IBC)/6/KOB/2024 in TIBA/07/KOB/2019
SECTION	SEC. 425 C/ACT. R/W SEC. 11 & 12 OF THE CONTEMPT OF C/ACT.
NAME OF PARTIES	C A JASIN JOSE(LIQUIDATOR) IN THE MATTER OF SARGAM BUILDERS (P) LTD .V/S JOHN JOSEPH P A
PETITIONERS ADVOCATE/ PROFESSIONAL	HARI KUMAR G NAIR, AKHIL SURESH.
RESPONDENTS ADVOCATE/ PROFESSIONAL	

28 JUNE 2024

O R D E R

CONTEMPT PETITION (IBC)/6/KOB/2024 in TIBA/07/KOB/2019

This is a Contempt Petition bearing No. 6/KOB/2024 filed by the Petitioner under Section 425 of the Companies, Act 2013, read with Section 11 & 32 of the Contempt of Court Act, 1971 read with 11 of NCLT Rules, 2016. In the said petition, Mr. John Joseph P A is arrayed as the Respondent/Contemnor.

Registry is directed to issue notice to the Contemnor, who have been arrayed as the respondent in the present Petition, returnable on 25.07.2024.

Respondent/Contemnor is given 3 weeks' time to file reply affidavit. copy of the same shall be served on the other side.

List this matter for further consideration on **25.07.2024.**

Sd /- **Sd /-**

SHYAM BABU GAUTAM **T.KRISHNA VALLI**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**